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EXTRAORDINARY

PART II SECTION 3 SUB SECTION (II)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

NOTIFICATION NO. 8 (RE-2002)2002-2007
NEW DELHI, DATED 20-6-2002.

S.O (E) In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-2007, the Director General of Foreign Trade hereby announces extension of All Industry Rate of duty drawback of Rs. 850/- per M.T. for furnace oil supplied by domestic oil companies to EOU/EPZs under deemed export scheme as notified under Notification No.33 dated 12.10.2001, beyond 31-3-2002 until further orders.

This issues in public interest.

(N.L Lakhapal)
Director General of Foreign Trade
and Ex-officio Secretary to the Government of India

Copy to all concerned, by order etc.

(S.C.Sharma)
Deputy Director General of Foreign Trade.

F. No. Misc 9/AM 2000/DBK